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the production of mass consumption goods only if special factors exist such as sizeable economies of scale resulting in reduced prices, technological improvements, large investment requirements, substantial export possibilities or as a part of modernisation.

Fertilizer Factory

T754. SHRI P. K. KUNJACHEN: SHRI K. P. SUBRAMANIA MENON:

Will the Minister of PETROLEUM j AND CHEMICALS be pleased to state:

- (a) whether Government have decided to start 12 new fertilizer factories;
- (b) if so, the names of the places where the factories are going to be established?

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI DALBIR SINGH): (a) and (b) Government have approved in principle the setting up of 5 new fertilizer plants in the public sector during the Fifth Plan. These plants will be located at Mathura (Uttar Pradesh), Bhatinda (Punjab), Panipat (Haryana), Paradeep (Orissa) and Trombay (Maharashtra). In addition, a few plants are likely to be set up in the private sector for which proposals have been received.

12 Noon

PAPERS LAID ON THE TABLE

Reports of the Monopolies and Restrictive Trade Practices Commission and Related Papers

THE DEPUTY MINISTER IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI BEDABRATA BARUA): Sir, I beg to lay on the Table a copy each of the following papers under section 62 of the Monopolies

tTransferred from the 8th August, 191A.

and Restrictive Trade Practices Act, 1969:—

- I. (i) Report of the Monopolies and Restrictive Trade Practices Commission on the proposal of M/s. Karam Chand Thapar and Bros. (Coal Sales) Limited for acquisition of equity shares of M/s. Mahva Sugar Mills Company Limited together with Government's order there on.
- (ii) Report of the Monopolies and Restrictive Trade Practices Commission in the case of amalgamation of Sarabhai Sons Private Limited and Sarabhai M. Chemicals Private Limited with Telerad Private Limited.
- II. Statements (in English and Hindi) giving reasons for not laying simultane ously the Hindi version of the Reports mentioned at Act l(i) and (ii) above.

[Placed in Library. See No. LT-5361/73.J

CALLING ATTENTION TO A MATTER OF URGENT PUBLIC IMPORTANCE Reported large scale bungling in the sale of Potash as imported urea

श्री श्याम लाल यादव:श्रीमन्, उत्तर प्रदेश के अभावग्रस्त पूर्वी जिलों में आयातित यूरिया उवेरक के रूप में किसानों को पोटाश की बिकी के बड़े पैमाने के घपले भीर धोखाधड़ी के समाचार की श्रीर में कृषि मंत्री का ध्यान दिलाता हं।

(Mr. Deputy Chairman in the Chair).

THE MINISTER OF AGRICULTURE (SHRI FAKHRUDDIN ALI AHMED); Sir, the Hon'ble Members who have tabled a Calling Attention Notice presumably have in mind the news report of the 6th August 1973, which appeared in the Hindi daily 'Gandev' published from Varanasi. Preliminary enquiries have been made with the U.P. State Government and the State Agio-Industries Corporation. They have indicated that the fertiliser in question which was distributed by the